

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(8)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 24/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/2/2017
NAME OF THE PETITIONER(S) : Ashok Kumar Kanodia & 2 others
NAME OF THE RESPONDENT(S) : M/s Raghav Industries Limited & 2 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

- | | | | |
|----|---|-------------------------|----------|
| 1. | Adv. Jayalaxhi .D
KSRBL | Counsel for Respondents | D. Bal |
| 2. | Preeti - S. Arasu
for Rajagopal & Raghunathan
Advocates | Counsel for Petrs | Preeti A |

ORDER

Counsel representing both the parties are present. Counsel for petitioner prayed time for filing rejoinder. Time extended at request with a direction to file rejoinder and furnish copy of the same to the other side before the next date of hearing. Put up on 15.11.2017 at 10.30 A.M.

-sd/-
K Anantha Padmanabha Swamy
Member (Judicial)

bc